

MENTIONING REPORT COURT NO 1**Date - 19/06/2020**

S.No	Case Type	Case Number	Remarks (FIXED, IF DEFECT FREE)
1	WP (PIL)	6507/20	For Assignment
2	WPC	1387/2017	for mentioning before concerned Hon'ble Bench
3	LPA	860/2019	To kindly mention after obtaining consent from the other side

MENTIONING REPORT COURT NO 15

Date : 19/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr. M.P	519/19	USUAL COURSE
2	Cr. M.P	1864/16	Parties are required to be appear in person hense not possible through video conference
3	Cr. M.P	101/20	REJECTED
4	Cr. M.P	2076/19	Usual Course
5	Cr. M.P	4364/19	AFTER 01 WEEK
6	Cr. M.P	1197/20	AFTER 01 WEEK/ ORDERS
7	Cr. M.P	592/19	AFTER 01 WEEK
8	Cr. M.P	320/20	USUAL COURSE
9	Cr. M.P	1250/20	USUAL COURSE, IF DEFECT FREE
10	Cr. M.P	94/20	USUAL COURSE
11	Cr. M.P	460/14	AFTER 01 WEEK
12	Cr. Rev	1009/20	NEXT WEEK
13	WPCr	918/11	Judicial order passed today

MENTIONING REPORT COURT NO 19

Date : 19/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	MA	40/2020	Allowed

MENTIONING REPORT COURT NO 20

Date : 18/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr.MP	827/20	Next Week
2	Cr.MP	1193/20	Next Week
3	Cr.MP	574/20	Next Week
4	Cr.MP	27/20	Next Week
5	Cr.MP	3412/19	Next Week
6	Cr.MP	3577/19	Next Week
7	Cr.MP	480/20	Next Week
8	Cr.MP	921/20	Next Week
9	Cr.MP	619/20	Next Week

MENTIONING REPORT COURT NO 20

Date : 19/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr.MP	1224/20	Next Week
2	Cr.MP	1076/20	Next Week
3	Cr.MP	4378/20	Next Week
4	Cr.MP	4360/19	Next Week
5	Cr.MP	314/20	Next Week
6	Cr.MP	1211/20	Next Week
7	Cr.MP	Filing No.8763/20	Next Week